

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

206/241-242/ND/2018

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2019.**

**NAME OF THE COMPANY: M/s. Purnima Gupta V/s. M/s. Purnima
Colonizers Pvt. Ltd.**

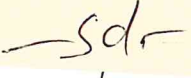
SECTION OF THE COMPANIES ACT: 241-242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. R.K. Gupta, Ms. Swaralipi Deb Ray, Advocates for the Petitioner		
		Mr. P.K. Mittal, Ms. Pooja Saigal, Mr. Akshay Gupta, Advocates for the Respondent		


ORDER

Ld. counsel for the respondent submits that they shall be filing the reply during
the course of the day. Copy of the same is given to the ld. opposite counsel.

To come up for further consideration on 18th March, 2019 ^{along with} items No.
240, 242, 243 and CP 242/2018 to be tagged alongwith CP 206/2018.



**(Dr. V.K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**